

क्षेत्र का हरा भरा इलाका बीरान हो जायेगा और वहाँ का किसान और दुकानदार उजड़ जायेगा जिसको फिर से आबाद करने और क्षेत्र को हरा भरा करने में भारी शक्ति, धन और समय लगा कर भी आज जैसा नहीं बना सकते। इसलिए सरकार अबिलम्ब ध्यान दे कर गंग कनाल को नया बनाये। नई कनाल बनाने के लिए योजना कार्य और गंग कनाल क्षेत्र को सिंचित रखने के लिए राजस्थान कनाल और भाखड़ा कनाल से सिंचाई की व्यवस्था अबिलम्ब की जाये।

(iv) REPORTED SCARCITY OF ESSENTIAL COMMODITIES IN WEST BENGAL FOR WANT OF WAGONS

PROF. RUP CHAND PAL (Hooghly): For want of wagons, essential articles like rice, wheat, sugar, rapeseed oil, etc. are not reaching West Bengal. There is not enough stock in the State. A serious situation would arise if foodgrains and other essential articles do not reach West Bengal within two weeks. The Chief Minister of West Bengal has already expressed his anxiety to the above effect. An urgent message has also been sent to the Union Government.

(v) REPORTED DISAPPEARANCE OF CARGO SHRI "M. V. KAIRALI"

SHRI A. NEELALOHITHADASAN (Trivandrum): The ship M. V. Kairali of the Kerala Shipping Corporation set sail to Restock in East Germany with iron ore from Marma Goa on 30-6-1979 with 51 people on board. Instead of making a thorough search for the missing vessel the authorities are trying to close the issue in one way or the other and claiming the insurance amount.

Even though, the messages sent by the Corporation were not received in the ship from 4-7-1979 to 6-7-1979

(3 days), the authorities have neither taken any action nor reported the matter to the concerned authorities in time.

On 15-7-1979, a message was received in Naval Control of Shipping Organisation (INS Augro) from an observatory plane "Ship like Kairali is located near Socatra Island Communication trouble all safe". The next day, the Liaison Officer of the Corporation put another version that the ship located is not Kairali but Koyali. But, there is a strong presumption among the family members of the people in the missing ship that the ship located was Kairali and probably that had been hijacked.

This hijacking theory is reinforced by the fact that an Arab Shipping Company came forward with an offer to locate the vessel and crew on board on a "no cure no pay" basis in the very beginning of the disappearance, that is, on 23-7-1979. Even now no fruitful action has been taken on this matter. After a lapse of eight months the Kerala Shipping Corporation or the Government of Kerala have failed to clarify how the vessel disappeared.

Under these circumstances, I request you, the honourable members of this House, the Minister for Shipping and the Prime Minister to look into this matter and do the needful for conducting a thorough investigation to locate the missing vessel, if necessary, even by the Research and Analytic wing of the Government of India and thereby saving the lives of 51 innocent people on board.